

the requisite information is laid on the Table of the House. [See Appendix II, annexure No. 103].

(c) The houses are generally within a radius of two miles from the place of work of the industrial workers. Normal road and railway communications are available in each locality.

#### Refugees from Mikir Hills

**2485. Shrimati Renu Chakravartty:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the refugees evicted forcibly from Mikir-Hills have been given alternative land;

(b) whether it is a fact that Muslims are now in possession of some of these lands; and

(c) why they are permitted while the refugees have been evicted by force on the plea that it is tribal land?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** (a) to (c). Information has been called for from the Government of Assam and will be laid on the Table of the Sabha as soon as possible.

#### Chaibasa Cement Works

**2486. { Shri H. C. Soy:  
Shri Marandi;**

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the quarry labourers of Chaibasa Cement Works at Jhinkpani are still treated as contract labourers; and

(b) if so, the steps being taken to treat them as permanent quarry labourers of the Cement Works?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) and (b). The information is being collected and will be placed on the Table of the House.

#### Indo-Nepal Border Raids

**2487. { Shri P. C. Borooah:  
Shri Indrajit Gupta:**

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 2 on the 6th August, 1962 and state:

(a) whether the Foreign Office in Nepal has issued a statement controverting his statement that there had been no intrusion into Nepal from India; and

(b) if so, what is Government's reaction thereto?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) and (b). The Government have not so far received a copy of the statement reported to have been made by the Nepalese Foreign Office. Some Nepal newspapers criticised the Prime Minister's statement in Lok Sabha on August 6. The newspapers held that the Nepal representative on the Inquiry Committee had not only disagreed with the Indian representative but had strongly challenged his findings. The Government of Nepal, however, issued a statement on August 26, which was meant to be a rebuttal of a newspaper report in respect of a statement made by the Minister on the Jharokhar incident in Lok Sabha on August 22.

#### Rent of Shops in Vinay Nagar, New Delhi

**2488. Shri Rameshwar Tandia:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that there is some discrepancy in the rent demanded from some of the allottees of shops in some of the Government colonies like Vinay Nagar;

(b) if so, what are the reasons therefor; and

(c) if not, why the rent charged from recently regularized allottees is Rs. 76 p.m. as against the old rent of 45 still